

**NATIONAL COMPANY LAW TRIBUNAL,
DIVISION BENCH (COURT 1)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.02.2021** at **2.00 P.M**
THROUGH VIDEO CONFERENCING

**PRESENT : SHRI R.VARADHARAJAN, MEMBER - JUDICIAL
SHRI ANIL KUMAR B, MEMBER – TECHNICAL**

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|------------------------|---|
| IA/MA/IBA/TCP/CP/CA No | : Contempt/2/2020 in CP/1210/IB/2018 |
| NAME OF PETITIONER | : Ashok Seshadri (Adept Technology Pvt Ltd) |
| NAME OF RESPONDENT | : ICICI Bank Ltd |
| SECTION | : Sec 425 |

ORDER

Due to paucity of time, the matter stands adjourned to **31.03.2021**.


(K.NATARAJAN)
Deputy Registrar

MS